

**STATUS REPORT-CUM-CAUSE LIST OF THE EXTREMELY URGENT MATTERS  
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REPORT ON THE BASIS OF EMAILS RECEIVED WITHIN 11.00 A.M ON 19.04.2020  
TILL 1.00 P.M ON 20.04.2020.**

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Sl. No.	Brief Description of "extremely urgent matter" received through mail	Filing lawyer	Whether considered for hearing through VC	Registration No.	Hearing schedule through Video conferencing at the video shown above and already given in the guideline also uploaded in the official website of Uttar Dinajpur Judgeship	Remarks
1	An application u/s. 439 of Cr.P.C in c/w Dalkhola P.S Case No.266/2019 dt. 18/10/2019 u/s 376 of IPC (G.R No. 2733/2019) pending before the Ld. A.C.J.M., Islampur. Golam Rasul S/o Giasuddin of vill. Uttar Dalkhola, P.S. Dalkhola, U/Dinajpur ..... Accd/petitioner	Mr. Abu Bakkar Md. Khalid Saifullah	Yes	CrI. Misc. Case No.105/2020	21.04.2020 12.00 noon	
2	An application u/s. 439 of Cr.P.C in c/w Islampur P.S Case No.180/2020 dt. 11/03/2020 u/s 302/201/34 of IPC (G.R No. 621/2020) pending before the Ld. A.C.J.M., Islampur. Hanif Alam @ Md. Hanif S/o Lt. Sakhabat @ Pranchan of vill. Athiabari Chainpur, P.S. Goalpokher, U/Dinajpur ..... Accd/petitioner	Mr. Abu Bakkar Md. Khalid Saifullah	Yes	CrI. Misc. Case No.106/2020	21.04.2020 12.10 pm	
3	An application u/s. 439 of Cr.P.C in c/w Karandighi P.S Case No.328/2019 dt. 08/10/2019 u/s. 447/302/326/34 of IPC R/W Sec.25(i)(A)/27 Arms Act. Adding Sec. 396/297/412/120(B) IPC (G.R No. 2599/2019) pending before the Ld. A.C.J.M., Islampur. 1) Rahid Seikh @ Sk. S/o Abdul Salam 2) Noor Alam @ Nur Barut Ali S/o. Seikh @ Sk. Saiful 3) Martuj Alam S/o. Abdul Majid 4) Sajjak Alam S/o. Abdul Majid, all are of vill. Chhoto Sohar, P.S. Karandighi, U/Dinajpur ..... Accd/petitioners	Sri Ashis Sarkar	Yes	CrI. Misc. Case No.107/2020	21.04.2020 12.20 pm	
4	An application u/s. 439 of Cr.P.C in c/w Islampur P.S Case No.531/2018 dt. .... u/s 307/302 of IPC R/W Sec. 25/27 of Arms Act (G.R No. 1668/2018) pending before the Ld. A.C.J.M., Islampur. Jahirul S/o Basiruddin of vill. Rampur, Kalnagin, P.S. Islampur, U/Dinajpur ..... Accd/petitioner	Sri .....	Yes	CrI. Misc. Case No.108/2020	21.04.2020 12.30 pm	
5	An application u/s. 439 of Cr.P.C in c/w Islampur P.S Case No.210/2020 dt. .... u/s 376 of IPC (G.R No. 709/2020) pending before the Ld. A.C.J.M., Islampur. Neimul Haque S/o Lt. Chainuddin of vill. Pangochhiya, P.S. Islampur, U/Dinajpur ..... Accd/petitioner	Miss Rejina Begum	Yes	CrI. Misc. Case No.109/2020	21.04.2020 12.40 pm	

6	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.280/2020 dt. 16/04/2020 u/s 6 of POCSO Act r/w sec. 120(b) of IPC pending before the Ld. Court. Enamul (55), S/o Pabiruddin of vill. Babdabgaeg, P.S. Islampur, U/Dinajpur ..... Accd/petitioner	Sri Saumendu Majumder	Yes	Islampur P.S Case No.280/2020	21.04.2020 12.50 pm	
7	An application u/s. 437 of Cr.P.C in c/w Chopra P.S Case No.759/2019 dt. .... u/s 363/365 IPC r/w sec. 4 of POCSO Act pending before the Ld. Court. Akhtarul Haque (25), S/o Ayub Ali of vill. Gendagachh, P.S. Chopra, U/Dinajpur ..... Accd/Petitioner	Sri Snehashish Das	Yes	POCSO Case No. 47/2019	21.04.2020 1.00 pm	
8	An application u/s. 437 of Cr.P.C in c/w Goalpokher P.S Case No.62/2020 dt. 06/03/2020 u/s 376(2)(i) IPC r/w sec. 6 of POCSO Act pending before the Ld. Court. Masidul S/o Samir of vill. Patwa Banbari, P.S. Goalpokher, U/Dinajpur ..... Accd/Petitioner	Mr. Firoz Ahamed	Yes	POCSO Case No. 8/2020	21.04.2020 1.10 pm	
9	An application u/s. 437 of Cr.P.C in c/w Goalpokher P.S Case No.436/2019 dt. 13/12/2019 u/s 363/365/376(2)(i)/109 IPC r/w sec. 6 & 7 of POCSO Act pending before the Ld. Court. Manojit Biswas S/o Mangal Biswas of vill. Dubkok, P.S. Goalpokher, U/Dinajpur ..... Accd/Petitioner	Mr. Firoz Ahamed	Yes	POCSO Case No. 62/2019	21.04.2020 1.20 pm	
10	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.267/2020 dt. 11/04/2020 u/s. 6 of POCSO Act pending before the Ld. Court. Habul@ Habibul Rahaman (18) S/o Islamuddin of vill. Kadamgachhi, P.S. Islampur, U/Dinajpur ..... Accd/Petitioner	Mr. Abu Bakkar Md. Khalid Saifullah	Yes	Islampur P.S Case No.267/2020	21.04.2020 1.30 pm	
11	An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.204/2020 dt. 18/03/2020 u/s 6 of POCSO Act pending before the Court of Ld. J.J.B. Tanjir Alam ..... Accd/Petitioner	Mr. Firoz Ahamed	No	POCSO Case No. 9/2020		Misfiled petition is to be filed before Proper Forum
12	An application u/s. 439 of Cr.P.C in c/w Chakulia P.S Case No.293/2019 dt. 07/11/2019 u/s 302/120B of IPC (G.R No. 2882/2019) pending before the Ld. ADJ, FTC-II, Islampur. Md. Jamiruddin @ Farid & 2 others ..... Accd/petitioners	Mr. Firoz Ahamed	No			No urgency as the case is committed and in trial stage.
13	An application u/s. 439 of Cr.P.C in c/w Dalkhola P.S Case No.227/2019 dt. 05/09/2019 u/s 365 of IPC Adding Sec.302/201/34 IPC (G.R No. 2365/2019 corresponding to Sess. 256/19) pending before the Ld. ADJ, FTC-II, Islampur. Pradip Biswas ..... Accd/petitioner	Mr. Rabin Sarkar	No			No urgency due to the case is in trial stage.
14	An application u/s. 439 of Cr.P.C in c/w Chopra P.S Case No.175/2019 dt. 08/03/2019 u/s 302 of IPC (G.R No. 647/2019 corresponding to Sess. 151/19) pending before the Ld. ADJ, FTC-I, Islampur. Sribash Mandal and Sadhan Mandal ..... Accd/petitioners	Mr. Saumendu Majumder	No			No urgency due to the case is in trial stage.
15	An application u/s. 439 of Cr.P.C in	Mr. Rabin	No			Requirement

	c/w Chakulia P.S Case No.222/2019 dt. 10/08/2019 u/s 406/420 of IPC Adding Sec. 409 IPC (G.R No. 2069/2019 ) pending before the Ld. A.C.J.M., Islampur. Amrita Biswas ..... Accd/petitioner	Sarkar				as asked, not submitted in stipulated time, hence it cannot be entertained.
16	An application u/s. 438 of Cr.P.C in c/w Goalpokher P.S Case No.51/2020 dt. 21/02/2020 u/s.143/341/323/325/186/353/332/3 07/308 of IPC R/W Sec. 8(B)NH Act, 1956 and 3 of PDPP Act (G.R No. .... corresponding to Sess. 151/19) pending before the Ld. A.C.J.M., Islampur. Abhishek Mandol ..... Accd/petitioner	Mr. Ashis Sarkar	No			No jurisdiction to move the application u/s. 438 Cr.P.C

Sd/Arup Roy  
Vacation Judge through VC